

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA
UNSTARRED QUESTION NO.331

TO BE ANSWERED ON THURSDAY, THE 25.02.2016

Appointment of Judges on Contract Basis

+331. SHRI ARVIND SAWANT,:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) whether the Government proposes to take the services of retired judges or appoint the judges on ad hoc/contract basis in view of huge number of cases pending in courts;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be implemented?

ANSWER
MINISTER OF LAW AND JUSTICE
(SHRI D.V. SADANANDA GOWDA)

(a) No, Madam.

(b) & (c) Do not arise.
